Cases handed over to NIA

1486. DR. R. LAKSHMANAN : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the details of the cases handed over to National Investigation Agency (NIA) since its inception till date;

- (b) whether it is a fact that inadequate personnel in NIA hampers the investigation process and final and logical coclusion of cases, which are of utmost national importance;
 - (c) if so, the details thereof; and
 - (d) if not, the status of the cases handed over to NIA as on date?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH): (a) and (d) As per information made available by the National Investigation Agency (NIA), the Agency has been handed over 76 cases since its inception, the details and upto date status of these cases is given in the Statement (*See* below).

(b) and (c) The adequacy of personnel in NIA is reviewed from time to time and appropriate decisions are taken by Government to meet the requirements of workload.

Statement

National Investigation Agency cases

Sl.No.	State	Case No and Date of Registration	Identity of the Case and section of Law	State FIR No. and date	Persons Arrested	
1	2	3	4	5	6	7
1. Assa	m	RC-01/2009/NIA/DLI dated 05/06/2009	DHD(J) Case Guwahati	FIR No. 170/2009, PS-Bashishtha (Assa dated 01/04/2009	15 am)	The case has been charge sheeted on 17/11/2009 against 14 accused persons. A supplementary charge sheet has been filed on 09/02/2011 against 01 more accused. Trial is inprogress.
2. Assa	m	RC-02/2009/NIA/DLI dated 05/06/2009	DHD(J) Case NC Hills	FIR No. 03/2009, PS-Diyungmukh (As dated 12/02/2009	17 ssam)	The case has been charge sheeted on 19/10/2010 against 16 accused persons. Trial is in progress.

1 2	3	4	5	6	7
3. Maharashtra	RC-03/2009/NIA/DLI D/R. 05/06/2009	FICN (Terror Funding) case Mumbai	FIR No. 07/2009, PS- ATS, Mumai, Maharashtra dated 14/05/2009	6	The case has been charge sheeted on 05/11/2009 against 07 accused persons. A supplementary charge sheet has been filed on 27/06/2011 against the same set of 07 accused persons. Trial is in progress.
l. Delhi	RC-04/2009/NIA/DLI D/R 11/11/2009	Case Against David Coleman Headley and others	N/A	-	The case has been charge sheeted on 24/12/2011 against 09 accused persons. The case is under further investigation.
. Kerala	RC-05/2009/NIA/DLI D/R 08/12/2009	Kozhikode Moffusil Bus Stand Bomb Blast Case	FIR No. 80/86, Kasaba PS, Kozhikode, Kerala, dated 03-03-200 CBCID case No. 183/CI 2006 dated 13/06/2009	6,	The accused persons A1 and A4 were found guilty and were convicted by the trail Court. Two accused persons A3 and A9 were found not guilty and acquitted Appeal against the order of

					acquittal of the trail court has been filed before the Hon'ble High Court of Kerala	Written Answers
Kerala	RC-06/2009/NIA/DLI D/R 08/12/2009	Kozhikode KSRTC Bus Stand Bomb Blast Case	FIR No. 81/86, Nadakkavu PS, Kozhikode, Kerala, dated 03-03-2006 CBCID case No. 184/CR/2006 dated 13/06/2009	5	The accused persons Al and A4 were found guilty and were convicted by the trail Court. Two accused persons A3 and A9 were found not guilty and acquitted. Appeal against the order of acquittal of the trail court has been filed before the Hon'ble High Court of Kerala. (Case 05 and 06/2009 clubbed together)	rs to [18 DEC., 2013]
Goa	RC-07/2009/NIA/DLI D/R 11/12/09	Bomb Blast at Margao, Goa	FIR No. 338/2009 of Margao Town PS, Goa dated 16/10/2009	6	The case has been charge sheeted on 17/05/2010 against 04 accused persons. Supplementary Charge sheet filed on 01/12/2010 against 02 accused persons. The case is under further investigation and Trial is in progress	Unstarred Questions 199

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1	2	3	4	5	6	7
8.	Goa	RC-08/2009/NIA/DLI D/R 11/12/09	Bomb Blast at Verna, Goa	FIR No. 114/2009 dated 17/10/2009 of Verna PS, Goa	6	The case has been charge sheeted on 17/05/2010 against 04 accused persons. Supplementary Charge sheet filed on 01/12/2010 against 02 accused persons. The case is under further investigation and Trial is in progress. (Case 07 and 08/2009 clubbed together)
9.	New Delhi	RC-01/2010/NIA/DLI D/R 13/01/2010	NSCN Case against Anthony Shimray	N/A	1	Chargesheet has been filled on 26/03/2011 against 04 accused persons.
						The case is under further investigation and Trial is in progress.
10.	Kerala	RC-02/2010/NIADLI D/R 21/01/2010	Activities of LeT in Kerala	FIR No. 356/2008 Edakkad PS, Kannur, Kerala dated 18/10/2008	18	Trial ended in conviction of 13 accused persons

11. Kerala	RC-03/2010/NIA/DLI D/R 21/01/2010	Secret meeting of SIM	FIR No. 159/2006, Binanipuram PS, Ernakulam Rural Kerala dated 15/08/2006	18	Chargesheet filed on 31/12/2010 against 17 accused persons. The trial is in progress.	Written Answers
12. Kerala	RC-04/2010/NIA/DLI D/R 21/01/2010	SIMI terror training camp	FIR No. 257/2008, Mundakkayam PS- Kottayam Distt, Kerala dated 19/06/2008	34	Chargesheet filed on 13/01/2011 against 30 accused. Supplementary charge sheet filed against 05 accused on 31/07/2013 The case is under further investigation.	to [18
13. Kerala	RC-05/2010/NIA/DLI D/R 22/01/2010	Kalamassery Bus Burning Case	FIR No. 469/2005, Kalamessery PS, Kochi City, Kerala dated 09/09/2005	12	Chargesheet filed on 17/12/2010 against 13 accused persons. The trial is in progress.	DEC., 2013]
14. West Bengal	RC-06/2010/NIA/DLI D/R 24/01/2010	KYKL Organisation Silliguri Case	FIR No. 51/2010, Matigara PS, Darjeeling (W.B) dated 15/03/2010	8	The case has been chargesheeted on 08/09/2010 against 07 accused persons. Supplementary Charge sheet filed on 04/08/201 1 against 04 accused persons. The trial yet to be scheduled.	Unstarred Questions 201

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15. Gujarat	RC-07/2010/NIA/DLI D/R 29/06/2010	Modasa Town Blast Case, Gujarat	FIR No. 98/2008 Modasa PS, Sabarkantha Gujarat dated 30/09/2008	- I	The case is under investigation.
l6. Andhra Prades	h RC-08/2010/NIA/DLI D/R 22/07/2010	Hyderabad Case (Possession of Arms and explosive Materials by the LeT operative)	FIR No. 49/2010 Bhavaninagar PS, Hyderabad (A.P.) dated 03/05/2010	1	The case has been chargesheeted on 29/10/2010 against 02 accused persons. The case is under further investigation.
7. Haryana	RC-09/2010/NIA/DLI D/R 29/07/2010	Samjhauta Express Explosions Case	FIR No. 28 dated 19/02/2007 Railway PS, Karnal, Haryana	4	In this case has been chargesheet filed against 05 accused persons on 20/06/11. First Supplementary charge sheet against 2 accused filed on 09/08/2012. Second Supplementary charge sheet against 01 accused filed on 12/06/2013. The case is under further investigation.

18. Manipur	RC-10/2010/NIA/DLI D/R 17/09/2010	Anti-national activities of UNLF of Manipur	FIR No. 159/2010 19 Noonmati PS Guwahati dated 01/05/2010	ag Su ag	hargesheet filed on 14/02/2010 gainst 19 accused persons. upplementary charge sheet filed gainst 06 accused on 06/03/2012. he trial is in progress	itten £
19. West Bengal	RC-II/2010/NIA/DLI D/R.30/11/2010	Activities of IM	FIR No. 92/1010 dated 26/02/2010 of Bhawanipore PS, Kolkata (W.B.)	- T	he case is under investigation.	
20. Kerala	RC-01/2011/NIA/DLI D/R 06/04/2011	Hand chopping case of Prof. T.J. Joseph at Muvattupuzha,	, ,	or Se	upplementary charge sheet filed in 18/01/2013 against 09 accused. econd Supplementary charge neet filed on 12/04/2013 against 01	21
		Kerala			he case is under investigation.	Unstarred
21. Andhra Prade	sh RC-02/2011/NIA/DLI D/R 06/04/2011	Bomb Blast case at Mecca Mosque, Hyderabad	FIR No. 100/2007 dated 18/05/2007 and 107/2007 dated 23/05/	or	upplementary charge sheet "filed n 16/05/2011 against 01 accused. econd Supplementary charge	Question

1 2	3	4	5	6	7
			2007 Hussaini Alam		sheet filed on 18/07/2012 against 02
			Charminar Hyderabad		accused. The case is under further
			(AP), (CBI case No.		investigation
			RC-5(S)/2007/CBI/SCR-		
			III/ND dated 09/06/2007		
			and RC-6(S)/2007/CBI/		
			SCR-III/ND dated		
			06/10/2007)		
22. Maharashtra	RC-03/2011/NIA/DLI	Malegaon Bomb	FIR No. 95/2006 and	13	Supplementary charge sheet filed
	D/R 06/04/2011	blast case-1	96/2006 dated 08/09/		on 22/05/2013 against 04 accused.
			2006 PS-Azad Nagar,		The case is under further
			Malegoan and PS		investigation
			Malegaon City,		
			Maharashtra FIR No.		
			3088/2006 dated		
			13/09/2006, (ATS,		
			Mumbai case No.		
			07/2006 and CBI case		

			No.RC-BS-/2007/S/ 0001/SBI/STF/Mum dated 13/07/2007)		
. Rajasthan	RC-04/2011/NIA/DLI D/R 06/04/2011	Ajmer Sharif Bomb blast case	FIR No. 85/2007 dated 11/10/2007 Dargah Sharif Police Station, Ajmer (Raj)	10	Supplementary charge sheet has been filed on 28/04/2011 against 02 accused and on 18/07/2011 against 08 accused persons. The case is under further investigation.
. Maharashtra	RC-05/2011/NIA/DLI D/R 13/04/2011	Malegaon Bomb Blast Case-II	FIR No. 130/2008 dated 30/09/2008, PS- Azad Nagar, Malegaon (Case No. 18/2008, ATS, Mumbai)	14	The case is under investigation.
. New Delhi	RC-06/2011/NIA/DLI D/R 25/04/2011	Terror Funding case Lodhi Colony PS, New Delhi case	FIR No. 04/2011 dated 16/01/2011 Delhi Police Special Cell PS, Lodhi Colony. New Delhi.	4	Chargesheet filed on 20/07/2011 against 04 accused. Supplementary charge sheet has been filed on 22/12/2011 against 02 accused persons. The case is under further investigation.

1 2	3	4	5	6	7
26. J and K	RC-07/2011/NIA/DLI D/R 19/05/2011	Terror Funding case (FICN) of Janipur Jammu (J and K Militant group, Hizbul Muzahedeen)	FIR No. 07/2011 dated 11/01/2011 Janipura Police Station, Jammu (J and K)	7	Chargesheet filed on 16/07/2011 against 04 accused. Supplementary charge sheet filed against 01 accused on 20/01/2012 and Second Supplementary charge sheet filed against 03 accused on 10/04/2013 The case is under further investigation.
27. Madhya Pradesh	RC-08/2011/NIA/DLI D/R 25/06/2011	Sunil Joshi Murder Case	FIR No. 661/2007 dated 29/12/2007 PS-Industrial Area, Dewas (MP)	9	The case is under investigation.
28. New Delhi	RC-09/2011/NIA/DLI D/R 07/09/2011	Bomb Blast at Delhi High Court between Gate No. 4 and 5 on 07-09-2011.	FIR No. 49/2011 dated 07/09/2011, Special Cell Delhi Police	3	Charge sheet against 06 accused persons filed on 13/03/2012 and on 15/03/2012 filed charge sheet at Juvenile Justice Board-01, Delhi against one accused Supplementary charge sheet filed

					against 01 accused on 27/08/2013 The case is under further investigation	Written Answ
29 New Delhi	RC-10/2011/NIA/DLI D/R 30/09/2011	Bomb Blast near Delhi High Court on 25-05-2011	FIR No. 35/2011 dated 25/05/201 PS Speciall Cell, Delhi Police	1	The case is under investigation	Answers to
30. J and K	RC-11/2011/NIA/DLI D/R 25/10/2011	Terror Funding (Delhi and J and K)	N/A	1	Chargesheet filed on 30/11/2013 against 10 accused. The case is under further investigation	[18 DEC.,
31. J and K	RC-12/2011/NIA/DLI D/R 14/11/2011	Terror Funding (Delhi and J and K)	N/A	3	Final Report u/s 173 Cr.P.C (Closure Report) is filed in the court of Special Judge, NIA, New Delhi on 30/03/2013	2013]
32. West Bengal	RC-01/2012/NIA/DLI D/R 12/04/2012	Activates of CPI (Maoist)	FIR No. 138 dated 01/03/2012 of PS- Joransanko, PC Sarkar Street, Kolkata	9	Charge sheet against 5 accused filed on 23/08/20 12.Supplementary charge sheet filed against 04 accused on 29/12/2012 The case is under further investigation.	Unstarred Questions 207

2	3	4	5	6	7
3. Odisha	RC-02/2012/NIA/DLI D/R 08/06/2012	Death of BSF Officer in Blast Triggered by Maoists in Odisha	FIR No. 07/2012 dated 10/02/2012 of PS-Chitrakonda, Distt-Malkangir, Odisha		The case is under investigation
4. Odisha	RC-03/2012/NIA/DLI D/R 08/06/2012	Recovery of Communication Sets and war like stores from Maoist	FIR No. 50/2011 dated 23/12/2011 PS-Machkund, Koraput, Odisha		The case is under investigation
5. Maharashtra	RC-04/2012/NIA/DLI D/R 08/06/2012	Activities of Lashkar-E-Taiba (LeT)	N/A	1	Charge sheet against 01 accused filed on 04/04/2013 The case is under further investigation.
6. Punjab	RC-05/2012/NIA/DLI D/R 28/08/2012	Activities of Babbar Khalsa international (BKI)	N/A	-	The case is under investigation.
7. New Delhi	RC-06/2012/NIA/DLI D/R 10/09/2012	Activities of Indian Mujahideen	N/A	6	Charge sheet against accused filed on 17/07/2013 against 05 accused

					persons. The case is under further investigation
. Punjab	RC-07/2012/NIA/DLI	FICN case at	State Spl.Ops Cell,	6	Charge sheet against 03 accused
	D/R 27/09/2012	Punjab	Amritsar(Pb) FIR No. 14/2012 dated 02/07/2012	2	filed on 28/12/2012 The case is under further investigation.
. Jharkhand	RC-08/2012/NIA/DLI	Activates of CPI	PS-Chauparan,	6	The case is under investigation.
	D/R 17/12/2012	(Maoist) in	Hazaribagh (JK) FIR		
		Jharkhand	No. 187/2012 dated		
			29/08/2012		
. Bihar	RC-01/2013/NIA/DLI	Activities CPI	FIR No. 115/2012	3	The case is under investigation.
	D/R 19/03/2013	(Maoists) in	dated 26/03/2012 PS		
		Aurangabad	Aurangabad Town PS,		
			Aurangabad (Bihar)		
. New Delhi	RC-02/2013/NIA/DLI	Illegal import of	N/A	-	The case is under investigation.
	D/R 23/03/2013	Night Vision			
		Devices			
. New Delhi	RC-03/2013/NIA/DLI	Arrest of one	FIR No. 14/2013	1	The case is under investigation.
	D/R 29/03/2013	Sayyed Liyaqat	dated 19/03/2013 of		

2	3	4	5	6	7
		Shah @ Liyaat	PS-Special Cell, Delhi		
		Bukhari by the	Police, Lodhi Colony,		
		Special Cell, New	New Delhi		
		Delhi			
. Kerala	RC-04/2013/NIA/DLI	Murder of two	FIR No. 02/2012	2	The case is under investigation.
	D/R 04/04/2013	fishermen's by	dated 15/02/2012 of		
		two Italian	Coastal Police Station		
		Marines	Neendakara, Kollam		
			Distt, Kerala		
. West Bengal	RC-05/2013/NIA/DLI	Seizure of	FIR No. 187/2012	2	The case is under investigation.
	D/R 10/04/2013	Cylindrical shaped	dated 26/07/2012 of		
		metallic devise and	PS Watgunge, W.B		
		hexagonal shaped			
		metallic from the			
		banned organization			
		of CPI (Maoist)			
		cadres from West			
		Bengal			

45.	Chhattisgarh	RC-06/2013/NIA/DLI D/R 27/05/2013	CPI (Maoist) attack on the convoy of the Congress workers and leaders	FIR No. 25/2013 dated 25/05/2013 of Darbha PS	The case is under investigation.	Written Answers to
46.	Bihar	RC-07/2013/NIA/DLI D/R 27/05/2013	Bomb blasts at Mahabodhi temple complex, near Main Temple, District Gaya, Bihar	FIR No. 162/2013 dated 07/07/2013 Bodh Gaya PS	The case is under investigation.	to [18
47.	Bihar	RC-08/2013/NIA/DLI D/R 27/05/2013	Bomb blasts at Mahabodhi temple complex, near Main Temple, District-	FIR No. 163/2013 - dated 07/07/2013 Bodh Gaya PS	The case is under investigation.	DEC., 2013]
48.	Bihar	RC-09/2013/NIA/DLI D/R 27/05/2013	Gaya, Bihar Bomb blasts at Mahabodhi emple complex, near Main Temple, District- Gaya, Bihar	FIR No. 164/2013 dated 07/07/2013 Bodh Gaya PS	The case is under investigation.	Unstarred Questions 211

1	2	3	4	5	6	7	
49. Bihar		RC-10/2013/NIA/DLI	Bomb Blast at	FIR No. 451/2013	-	The case is under investigation.	
		D/R 01/11/2013	platform number	dated 27/10/2013			
			10 of Railway	Gandhi Maidan			
			Station, Patna	Police Station, Bihar			
			Junction, Bihar				
			(State FIR No.				
			362/2013 of GRP				
			Patna Junction				,
50. Bihar		RC-II/2013/NIA/DLI	Bomb Blast at	FIR No. 361/2013	-	The case is under investigation.	
		D/R 01/11/2013	Gandhi Maidan,	dated 27/10/2013			
			Patna, Bihar	Patna Rail Way			1
			(State FIR No.	Station Police			
			451/2013 of	Station, Bihar			
			Gandhi Maidan,				
			Patna)				
51. Kerala		RC-01/2011/NIA/HYD	FICN Case of	FIR No. 711/2011	8	Charge sheet against 04 accused	
		D/R 02/12/2011	Kerala	dated 18/09/2011		persons filed on 30/04/2013 The	
				Thaliparamba PS-		case is under further investigation.	

			Kannur Distt, Kerala		Writ
52. Andhra Pradesh	RC-01/2012/NIA/HYD D/R 03/01/2012	FICN Case of Malda	N/A	- Charge sheet filed against 13 accused persons on 30/06/2012. First Supplementary Charge sheet filed against 05 accused persons on 31/08/2012, Second Supplementary Charge sheet filed against 04 accused persons filed on 07/11/2012 and Third Supplementary Charge sheet against 03 accused persons on 09/04/2013. The case is under further investigation	Written Answers to [18 DEC., 2013]
53. Andhra Pradesh	RC-02/2012/NIA/HYD D/R 28/01/2012	FICN Case of Kozhikode Airport	FIR No. 103/2009 dated 30/01/2009 Kondotty PS, Distt- Malappuram, Kerala (CBCID case No. 22/CR/S-III/2009)	4 Charge sheet filed against 07 accused persons on 03/05/2013. The case is under further investigation	Unstarred Questions 213

1	2	3	4	5	6	7
54. Andhra	RC-03/2012/	NIA/HYD	FICN Case of	FIR No. 655/2010		The case is under investigation.
Pradesh	D/R 28/01/20	012	Cochin Airport	dated 14/07/2010 PS		
				Nedumbassery,		
				Ernakulam, Kerala		
				(CBCID case No.		
				447/CR/OCW-II/EKM/IC))	
55. Karnataka	RC-04/2012/1	NIA/HYD	Activities of	FIR No. 0384/2012	6	Charge sheet filed against 12
	D/R 19/11/20	012	Lashkar-E-Taiba	dated 29/08/2012 PS-		accused persons on 20/02/2013.
			(LeT)	Basaveshwarangar,		Supplementary Charge sheet filed
				Bangalore City, Karnata	ıka	against 01 accused persons on 02/
						05/2013. The case is under further
						investigation
56. Andhra	RC-01/2013/	NIA/HYD	Bomb blast at	FIR No. 56/2013	8	The case is under investigation
Pradesh	D/R 14/03/20	013	Hyderabad (FIR	dated 21/02/2013 of		
			No. 53/2013 of	PS-Malakpet,		
			Malakpet PS)	Hyderabad		
			•	-		

57. Andhra	Pradesh RC-02/2013/NIA/HYD D/R 14/03/2013	Bomb blast at Cyberabad (FIR No. 146/2013 of Saroornagar PS)	FIR No. 146/2013 dated 21/02/2013 of PS- Saroornagar, Cyberabad	4	The case is under investigation.	Written Answers to
58. Tamil N	adu RC-03/2013/NIA/HYD D/R 01/05/2013	Transmitting Videos, Sketches and photographs of Army Establishments	FIR No.01/2012 dated 17/09/2012 of Trichy Q Branch, T. Nadu	3	The case is under investigation.	to [18
59. Kerala	RC-04/2013/NIA/HYD D/R 16/05/2013	Activities of CPI (Maoist) in Kerala State	FIR No. 1622/2012 dated 29/12/2012 of Mavelikkara PS, Kerala	5	The case is under investigation.	BEC., 2013]
60. Assam	RC-01/2011/NIA/GUW D/R 11/07/2011	Activities of the People's Liberation Army (PLA)	N/A	3	Charge sheet against 03 accused persons filed on 21/05/2012. Supplementary charge sheet filed against 03 accused on 16/11/2012 The case is under further investigation	Unstarred Questions 215

. 2	2	3	4	5	6	7
51. Manipur	RC-02/2011/NL D/R 18/07/2011	convoy (Keishing	of Sri.W. 6 g, MLA, 1 r, Ukhrul	FIR No. 6(4)/2011 dated 15/04/2011 Litan PS, Manipur	6	The case is under investigation
2. Assam	RC-03/2011/NL/ D/R 24/11/2011	A/GUW Activitie KCP (Me	C) (FIR No. 214/2011 dated 27/06/2011 PS-Bashishtha, Guwahati	25	Charge sheet against 03 accused persons filed on 07/12/2012 at Hon'ble NIA Special Court Guwahati The case is under further investigation
3. Manipur	RC-01/2012/NL/ D/R 16/04/2012	Manipur	i couple	FIR No. 3(7)/2011 dated 24/07/2011 Phungyar PS, Distt Ukhrul, Manipur	11 t-	The case is under investigation.
54. Manipur	RC-02/2012/NL/ D/R 25/06/2012		-UPPK	FIR No. 27(1)/2012, dated 10/01/2012 PS-Imphal, Imphal	, 2	Final Report u/s 173 Cr.P.C (Closure Report) is filed in the court of Special Judge, NIA, Manipur on

65. Manipur	Militant Groups RC-03/2012/NIA/GUW D/R 25/06/2012	Distt, Manipur Activities of RPF/PLA	FIR No. 406(9)/2010 dated 25/09/2010 Imphal PS, Distt- Imphal, Manipur	15	22/11/2013 The case is under investigation.	Written Answers to
66. Manipur	RC-04/2012/NIA/GUW D/R 07/12/2012	Raising funds by PREPAK-UPPK through extortion and other illegal acts for terrorist activities	N/A	2	The case is under investigation.	[18 DEC., 2013]
67. Nagaland	RC-01/2013/NIA/GUW D/R 08/02/2013	Involvement of Nagaland Police Personnel in Siphoning off Arms to NSCN (IM) Cadre	FIR No. 40/2012 dated 21/04/2012 of PS- Diphupar, Dimapur, Nagaland	2	The case is under investigation.	
68. Mizoram	RC-02/2013/NIA/GIUW D/R 05/06/2013	Recovery of sophisticated weapons from Aizawal, Mizoram	FIR NO.07/2013 dated 07/03/2013 of Sairang PS, Aizawal, Mizoram	2	The case is under investigation.	Unstarred Questions 217

1	2	3	4	5	6	7
69.	Nagaland	RC-03/2013/NIA/GUW	Zunheboto PS	FIR No. 28/2012 of	6	The case is under investigation.
		Dated/	Crime No. 28/2012	Zunheboto PS,		
			(Misappropriation	Nagaland		
			of Government Arms			
			and Ammunition is			
			belonging to			
			Zunheboto DBF			
70.	Kerala	RC-01/2013/NIA/KOC	FICN Case of,	FIR No. 599/2012	8	The case is under investigation.
		D/R 09/07/2013	Kerala (FIR No.	dated 15/08/2012,		
			599/2012 of	Chandera Police		
			Chandera PS)	Station, Kasaragod		
71.	Kerala	RC-02/2013/NIA/KOC	FICN Case of,	FIR No. 777/2012	8	The case is under investigation.
		D/R 09/07/2013	Kerala (FIR No.	dated 17/08/2012		
			777/2012 of	Hosdurg Police		
			Hosdurg PS)	Station, Kasaragod		
72.	Kerala	RC-03/2013/NIA/KOC	FICN Case of,	FIR No. 600/2012	8	The case is under investigation.
		D/R 09/07/2013	Kerala (FIR No.	dated 18/08/2012		

		600/2012 of Chandera PS)	Chandera Police Station, Kasaragod			Written .
73. Kerala	RC-04/2013/NIA/KOC D/R 09/07/2013	FICN Case of, Kerala (FIR No. 597/2012 of Chandera PS)	FIR No. 597/2012 dated 17/08/2012 Chandera Police Station, Kasaragod	8	The case is under investigation.	Written Answers to
74. Kerala	RC-05/2013/NIA/KOC D/R 07/08/2013	Activities of PFI/SDPI	FIR No. 276/2012 dated 24/04/2013 Mayyil Police Station	24	Charge sheeted against 21 accused persons on /10/2013 Further investigation is in progress	[18
75. Kerala	RC-06/2013/NIA/KOC D/R 12/11/2013	FICN Case of Manjeri, Kasaragod, Kerala (FIR No. 1288/2012 of Manieri PS)	FIR No. 1288/2012 dated 17/09/2012 Manjeri Police Station, Malappuram	6	The case is under investigation.	DEC., 2013] U
76. Maharashtra	RC-01/2013/NIA/MUM D/R 24/06/2013	Activities of LeT in Nanded (Maharashtra), Hyderabad (Andhra Pradesh) and Bangalore (Karnataka	FIR No. 10/2012 dated 31/08/2012 of ATS PS, Mumabi	5	The case is under investigation.	Unstarred Questions 219